

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram

1. Shri R.Krishnamoorthy, Member
2. Shri S.Jayaraman, Member
3. Shri V.S.Verma, Member

Petition No.72/2009

In the matter of

Determination of generation tariff in respect of Dulhasti Hydroelectric Project (3x 130 MW) for the period 7.4.2007 to 31.3.2009.

And in the matter of

NHPC Ltd.

...Petitioner

Vs

1. Punjab State Electricity Board, Patiala
2. Haryana Power Generation Corporation Ltd., Panchkula
3. Uttar Pradesh Power Corporation Ltd, Lucknow
4. BSES-Yamuna Power Ltd, New Delhi
5. North Delhi Power Ltd, Delhi
6. BSES-Rajdhani Power Ltd, New Delhi
7. Rajasthan Rajya Vidyut Prasaran Nigam Ltd, Jaipur
8. Jaipur Vidyut Vitaran Nigam Ltd, Jaipur
9. Uttarakhand Power Corporation of Ltd, Dehradun
10. Jodhpur Vidyut Vitaran Nigam Ltd, Jodhpur
11. Ajmer Vidyut Vitaran Nigam Ltd, Ajmer
12. Engineering Deptt, UT Secretariat, Chandigarh
13. Power Development Deptt, Govt of J&K, Srinagar

...Respondents

ORDER

This petition was filed by the petitioner, NHPC for determination of generation tariff in respect of Dulhasti HE Project (3x 130 MW) (hereinafter referred to as “the generating station”) for the period from 7.4.2007 to 31.3.2009.

2. The Commission by its order dated 30.11.2009 determined the annual fixed charges for the generating station from the date of commercial operation to 31.3.2009.

In para 54 of the said order, it was directed as under:

“The petitioner is already billing the respondents on provisional basis in accordance with the orders dated 20.3.2007 and 28.3.2008 in Petition No.141/2006. The provisional billing of tariff shall be adjusted in the light of the final tariff now approved by us.”

4. By this order, it is directed that the difference if any, between the fixed charges approved vide order dated 30.11.2009 and the provisional tariff approved earlier shall be adjusted by the parties in six equal monthly installments.

5. Except for the above, all other terms and conditions contained in order dated 30.11.2009 remain unaltered.

Sd/-
(V.S.VERMA)
MEMBER

New Delhi dated the 24th December, 2009

Sd/-
(S.JAYARAMAN)
MEMBER

Sd/-
(R.KISHNAMOORTHY)
(MEMBER)